

आवास एवं पर्यावरण विभाग
मंत्रालय, वल्लभ भवन, भोपाल

भोपाल, दिनांक 16 अप्रैल 2007

क्र. एफ. 3-98-2006-बत्तीस.—मध्यप्रदेश नगर तथा ग्राम निवेश अधिनियम, 1973 (क्रमांक 23 सन् 1973) की धारा 23 ("क") (1) (क) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार, एतद्वारा, इस विभाग की सूचना क्रमांक -एफ.-3-98-2006-बत्तीस, दिनांक 17 सितम्बर 2006 द्वारा उक्त धारा की उपधारा (2) द्वारा अपेक्षित किए गए अनुसार प्रकाशित शिवपुरी विकास योजना 2001 में निम्नलिखित उपांतरण की पुष्टि करती है. उपांतरण का ब्यौरा निम्नानुसार है :-

उपांतरण विवरण

क्रमांक	ग्राम	खसरा क्रमांक	क्षेत्रफल (हेक्टर में)	शिवपुरी विकास योजना में निर्दिष्ट भूमि उपयोग	उपांतरण पश्चात् उपांतरित भूमि उपयोग
(1)	(2)	(3)	(4)	(5)	(6)
1.	ग्राम-बड़ोदी	186	12.521 हे.	कृषि	औद्योगिक
	सड़क	290	6.240 हे.		
		कुल योग	18.761 हे.		

(2) उपरोक्त उपांतरण शिवपुरी विकास योजना 2001 का एकीकृत भाग होगा.

मध्यप्रदेश के राज्यपाल के नाम से तथा आदेशानुसार,
वर्षा नावलेकर, उपसचिव.

ऊर्जा विभाग

मंत्रालय, वल्लभ भवन, भोपाल

भोपाल, दिनांक 20 अप्रैल 2007

क्र. एफ. 2-6-2007-तेरह.— विद्युत् अधिनियम, 2003 (2003 का 36) की धारा 176 की उपधारा (2) के खण्ड (प) के अधीन केन्द्रीय सरकार द्वारा बनाये गये अपील प्राधिकारी को अपील नियम 2004 के नियम 3 द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए तथा इस विभाग की अधिसूचना क्रमांक 4500—तेरह—2004, दिनांक 30 जुलाई 2004 को अतिष्ठित करते हुए, राज्य सरकार, एतद्वारा, उक्त अधिनियम की धारा 127 के अधीन अपील के प्रयोजन के लिये नीचे दी गई अनुसूची के कॉलम (2) तथा (3) में विनिर्दिष्ट दो सदस्यीय समिति मध्यप्रदेश पूर्व/पश्चिम/मध्य क्षेत्र विद्युत् वितरण कम्पनी लिमिटेड के लिये [निम्नदाब उपभोक्ताओं के लिये कार्यपालन यंत्री (विद्युत् सुरक्षा) एवं संभागीय विद्युत् निरीक्षक, उच्चदाब उपभोक्ताओं के लिये अधोक्षण यंत्री (विद्युत् सुरक्षा) एवं उप मुख्य निरीक्षक/मुख्य अभियंता (विद्युत् सुरक्षा) एवं मुख्य विद्युत् निरीक्षक] निम्नदाब एवं उच्चदाब उपभोक्ताओं, दोनों के लिये अनुसूची के कॉलम (5) में विनिर्दिष्ट उनकी अपनी-अपनी अधिकारिता के भीतर अपील प्राधिकारी के रूप में पदाभिहित करती है.

अपील संबंधित अपील प्राधिकारी को कॉलम (6) में विनिर्दिष्ट पते पर प्रस्तुत की जाएगी तथा अनुसूची के कॉलम (4) में विनिर्दिष्ट

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[illegible]

[illegible]

(1)	(2)	(3)	(4)	(5)	(6)
44	कलेक्टर, अनूपपुर द्वारा अधिसूचित राज्य प्रशासनिक सेवा का अधिकारी जो संयुक्त कलेक्टर से अनिम्न श्रेणी का हो.	कार्यपालन यंत्री (विद्युत् सुरक्षा) एवं संभागीय विद्युत् निरीक्षक, रीवा/ अधीक्षण यंत्री (विद्युत् सुरक्षा) एवं उप मुख्य विद्युत् निरीक्षक, जबलपुर.	सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, रीवा.	अनूपपुर	कार्यालय, सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, रीवा.
45	कलेक्टर, सागर द्वारा अधिसूचित राज्य प्रशासनिक सेवा का अधिकारी जो संयुक्त कलेक्टर से अनिम्न श्रेणी का हो.	कार्यपालन यंत्री (विद्युत् सुरक्षा) एवं संभागीय विद्युत् निरीक्षक, रीवा/ अधीक्षण यंत्री (विद्युत् सुरक्षा) एवं उप मुख्य विद्युत् निरीक्षक, जबलपुर.	सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, सागर.	सागर	कार्यालय, सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, सागर.
46	कलेक्टर, छिन्दवाड़ा द्वारा अधिसूचित राज्य प्रशासनिक सेवा का अधिकारी जो संयुक्त कलेक्टर से अनिम्न श्रेणी का हो.	कार्यपालन यंत्री (विद्युत् सुरक्षा) एवं संभागीय विद्युत् निरीक्षक, छिन्दवाड़ा/ अधीक्षण यंत्री (विद्युत् सुरक्षा) एवं उप मुख्य विद्युत् निरीक्षक, जबलपुर.	सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, छिन्दवाड़ा.	छिन्दवाड़ा	कार्यालय, सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, छिन्दवाड़ा.
47	कलेक्टर, नरसिंहपुर द्वारा अधिसूचित राज्य प्रशासनिक सेवा का अधिकारी जो संयुक्त कलेक्टर से अनिम्न श्रेणी का हो.	कार्यपालन यंत्री (विद्युत् सुरक्षा) एवं संभागीय विद्युत् निरीक्षक, छिन्दवाड़ा/ अधीक्षण यंत्री (विद्युत् सुरक्षा) एवं उप मुख्य विद्युत् निरीक्षक, जबलपुर.	सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, नरसिंहपुर.	नरसिंहपुर	कार्यालय, सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, नरसिंहपुर.
48	कलेक्टर, दमोह द्वारा अधिसूचित राज्य प्रशासनिक सेवा का अधिकारी जो संयुक्त कलेक्टर से अनिम्न श्रेणी का हो.	कार्यपालन यंत्री (विद्युत् सुरक्षा) एवं संभागीय विद्युत् निरीक्षक, छिन्दवाड़ा/ अधीक्षण यंत्री (विद्युत् सुरक्षा) एवं उप मुख्य विद्युत् निरीक्षक, जबलपुर.	सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, नरसिंहपुर.	दमोह	कार्यालय, सहायक यंत्री (विद्युत् सुरक्षा) एवं सहायक विद्युत् निरीक्षक, नरसिंहपुर.

No. F-2-6-2007-XIII.—In exercise of the powers conferred by rule 3 of the Appeal to Appellate Authority Rules, 2004 made by the Central Government under clause (u) of sub-section (2) of Section 176 of the Electricity Act, 2003 (36 of 2003) and in supersession of this department's Notification, No. 4500-XIII-2004 dated 30th July 2004, the State Government here by designate two members committee specified in column (2) and (3) of the

Schedule below for the purpose of appeal under Section 127 of the said Act [for Low Tension consumers-Executive Engineer (Electrical Safety) and Divisional Electrical Inspector, for High Tension consumers-Superintending Engineer (Electrical Safety) and Deputy Chief Electrical Inspector/Chief Engineer (Electrical Safety) and Chief Electrical Inspector, both for Low Tension and High Tension consumer] to be as Appellate Authority for Madhya Pradesh Poorv/Paschim/Madhya Kshetra Vidyut Vitran Company Limited to Within their respective jurisdiction specified against them in column (5) of the Schedule.

The appeal shall be submitted to the respective Appellate Authority on address specified in column (6) and the Convenor as specified in column (4) of the schedule shall act as Assistant to the Appellate Authority for the purpose of appeal.

SCHEDULE

S. No.	Member-1	Member-2	Convenor	jurisdiction Districts	Official Address
(1)	(2)	(3)	(4)	(5)	(6)
1	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Guna.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Gwalior/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Guna.	Guna	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Guna.
2	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Shivpuri.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Gwalior/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Guna.	Shivpuri.	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Guna.
3	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Sheopur.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Gwalior/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Guna.	Sheopur	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Guna.
4	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Ashoknagar.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Gwalior/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Guna.	Ashoknagar	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Guna.

(1)	(2)	(3)	(4)	(5)	(6)
5	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Gwalior.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Gwalior/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Gwalior.	Gwalior	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Gwalior.
6	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Datia.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Gwalior/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Gwalior.	Datia	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Gwalior.
7	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Bhind.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Gwalior/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Bhind.	Bhind	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Bhind.
8	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Morena.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Gwalior/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Morena.	Morena	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Morena.
9	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Sehore.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Sehore/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Sehore.	Sehore	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Sehore.
10	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Rajgarh.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Sehore/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Sehore.	Rajgarh	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Sehore.

(1)	(2)	(3)	(4)	(5)	(6)
11	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Hoshangabad.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Sehore/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Hoshangabad.	Hoshangabad	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Hoshangabad.
12	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Harda.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Sehore/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Hoshangabad.	Harda	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Hoshangabad.
13	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Shajapur.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Sehore/ Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Shajapur.	Shajapur	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical, Inspector Shajapur.
14	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Bhopal.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Bhopal or Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Bhopal.	Bhopal	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Bhopal.
15	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Raisen.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Bhopal or Chief Engineer (Electrical Safety) & Chief Electrical Inspector, Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Bhopal.	Raisen	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Bhopal.
16	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Vidisha.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Bhopal or Chief Engineer (Electrical Safety) & Chief Electrical Inspector Bhopal.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Bhopal.	Vidisha	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Bhopal.

(1)	(2)	(3)	(4)	(5)	(6)
17	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Betul.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Chhindwara/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector, Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Butul.	Betul	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Betul.
18	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Burhanpur.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Khandwa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector, Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Burhanpur.	Burhanpur	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Burhanpur.
19	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Barwani.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Khandwa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector, Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Khargone.	Barwani	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector, Khargone.
20	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Khargone.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Khandwa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector, Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Khargone.	Khargone	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Khargone.
21	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Khandwa.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Khandwa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Khandwa.	Khandwa	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Khandwa.

(1)	(2)	(3)	(4)	(5)	(6)
22	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Dewas.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Ujjain/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Dewas.	Dewas.	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Dewas.
23	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Dhar.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Ujjain/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Dhar.	Dhar	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Dhar.
24	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Mandsaur.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Ratlam/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Mandsaur.	Mandsaur	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Mandsaur.
25	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Neemuch.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Ratlam/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Neemuch.	Neemuch	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Neemuch.
26	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Ratlam.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Ratlam/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Ratlam.	Ratlam	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Ratlam.
27	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Jhabua.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Ratlam/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Ratlam.	Jhabua	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Ratlam.

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(1)	(2)	(3)	(4)	(5)	(6)
28	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Ujjain.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector, Ujjain/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Ujjain.	Ujjain	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Ujjain.
29	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Indore.	Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Indore.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Indore-1.	Indore	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Indore-1.
30	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Jabalpur.	Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Jabalpur.	Jabalpur	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Jabalpur.
31	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Katni.	Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Jabalpur.	Katni	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Jabalpur.
32	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Dindori.	Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Jabalpur.	Dindori	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Jabalpur.
33	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Mandla.	Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Jabalpur.	Mandla	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Jabalpur.

(1)	(2)	(3)	(4)	(5)	(6)
34	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Seoni.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Chhindwara/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Seoni.	Seoni.	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Seoni.
35	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Balaghat.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Chhindwara/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Seoni.	Balaghat	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Seoni.
36	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Chhatarpur.	Executive Engineer (Electrical Safety) & Deputy Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Chhatarpur.	Chhatarpur	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Chhatarpur.
37	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Tikamgarh.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Chhatarpur.	Tikamgarh	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Chhatarpur.
38	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Satna.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Satna.	Satna	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Satna.
39	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Panna.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Satna.	Panna	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Satna.

(1)	(2)	(3)	(4)	(5)	(6)
40	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Rewa.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.	Rewa	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.
41	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Sidhi.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.	Sidhi	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.
42	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Shahdol.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.	Shahdol	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.
43	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Umaria.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.	Umaria	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.
44	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Anuppur.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.	Anuppur	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Rewa.
45	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Sagar.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Rewa/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Sagar.	Sagar.	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Sagar.

(1)	(2)	(3)	(4)	(5)	(6)
46	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Chhindwara.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Chhindwara/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Chhindwara.	Chhindwara	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Chhindwara.
47	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Narsinghpur.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Chhindwara/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Narsinghpur.	Narsinghpur	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Narsinghpur.
48	Officer of State Administrative Service not below the rank of Joint Collector notified by the Collector, Damoh.	Executive Engineer (Electrical Safety) & Divisional Electrical Inspector Chhindwara/ Superintending Engineer (Electrical Safety) & Deputy Chief Electrical Inspector Jabalpur.	Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Narsinghpur.	Damoh	Office of the Assistant Engineer (Electrical Safety) & Assistant Electrical Inspector Narsinghpur.

मध्यप्रदेश के राज्यपाल के नाम से तथा आदेशानुसार,
संजय चंदोपाध्याय, सचिव.

विभाग प्रमुखों के आदेश

मध्यप्रदेश राज्य निर्वाचन आयोग
"निर्वाचन भवन"
58, अरेरा हिल्स, भोपाल, मध्यप्रदेश 462011

भोपाल, दिनांक 19 अप्रैल 2007

आदेश

क्र. एफ.-67-03-07-तीन-695.—मध्यप्रदेश नगरपालिका अधिनियम, 1961 की धारा 32-क के अनुसार अध्यक्ष के निर्वाचन में भाग लेने वाले प्रत्येक अभ्यर्थी के लिये यह अनिवार्य है कि वह निर्वाचन संबंधी उस समस्त व्यय का, जो उसने स्वयं या उसके निर्वाचन अभिकर्ता ने, नाम निर्दिष्ट होने की तारीख से निर्वाचन के परिणाम की घोषणा की तारीख की अवधि के बीच उपगत किया हो या उपगत करने के लिए प्राधिकृत किया हो, पृथक् और सही लेखा रखेगा या अपने निर्वाचन अभिकर्ता द्वारा रखवाएगा. मध्यप्रदेश

नगरपालिका अधिनियम, 1961 की धारा 32-ख के अनुसार अध्यक्ष का निर्वाचन लड़ने वाले प्रत्येक अभ्यर्थी के लिये यह अनिवार्य है कि वह निर्वाचन की तारीख से 30 दिन के अन्दर अपने निर्वाचन व्ययों का लेखा राज्य निर्वाचन आयोग द्वारा अधिसूचित अधिकारी के पास दाखिल करेगा;

राज्य निर्वाचन आयोग द्वारा जारी "निर्वाचन व्यय (लेखा संधारण और प्रस्तुति) आदेश 1997" जो मध्यप्रदेश राजपत्र (असाधारण)", दिनांक 6 जून, 1997 में प्रकाशित हुआ है उसमें यह निर्दिष्ट किया गया है कि निर्वाचन व्ययों का लेखा विहित अवधि में तथा विनिर्दिष्ट प्रोफार्मा में जिला निर्वाचन अधिकारी के पास दाखिल किया जाएगा.

माह दिसम्बर 2006 में सम्पन्न हुए नगर पंचायत अमरकंटक, के आम निर्वाचन (उत्तरार्द्ध) में सुश्री देवकी गोंड, अध्यक्ष पद की अभ्यर्थी थीं. इस नगर पंचायत के निर्वाचन का परिणाम दिनांक 29 दिसम्बर 2006 को घोषित तथा मध्यप्रदेश राजपत्र में प्रकाशित